

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH ALLAHABAD**

This is the 11<sup>th</sup> day of September, 2018.

Misc. Contempt Petition No. 330/00041 of 2017

In

ORIGINAL APPLICATION NO. 330/717 of 2016

Present:

**HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

Vijay Narain Singh S/o Late Rampati R/o Village Tajpiaera, P.O. Piparich,  
District Gorakhpur.

.....Applicant.

By Advocate: Shri S.K. Rai

**VERSUS**

Shri Ashok Singh presently posted as Divisional Rail Manager (P), N.E.R., Ashok  
Marg, Lucknow.

.....Respondent

By Advocate : Shri M.K. Singh/Shri C.K. Rai

**ORDER**

**BY HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)**

None for the applicant. Shri C.K. Rai learned counsel for applicant.

2. Learned counsel for the respondents has filed compliance affidavit and in para No. 4, it has been pointed out that the direction of the Tribunal has been complied with. There is nothing on record to show otherwise.

3. Since order has been complied with, Misc. Contempt Application is dismissed in default. Notice is discharged.

(Mohd. Jamshed  
Member (A)

(Rakesh Sagar Jain)  
Member (J)

Manish/-